

In The Central Administrative Tribunal
ALLAHABAD BENCH

: : ORDER - SHEET : :

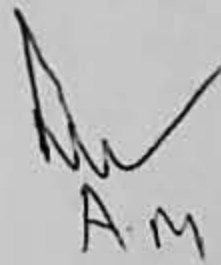
Application No.... OA 16/02(4) of 199

Applicant (s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

Notes of the Registry	Orders of the Tribunal
	<u>23-7-2002</u> <u>Hon. Mr. J. Gan K K Sinastava-AM</u> Shri K.P. Dubey applicant is present in person. As learned advocates have resolved to abstain from the Judicial work, none appeared for the respondents. Adjourned to 31-7-2002. Interim Order to continue till then.  A.M.

Order seen
OA 17/02(4)